

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 25

CP (IB) No. 05/Vol./Chd/Chd/2019

Under Section 59, IBC 2016

In the matter of:-

Sekhon Estates Pvt. Ltd

...Petitioner

Present: Mr. Arora Vishwas Kumar, Advocate for the petitioner.
Mr. Yogesh Putney, Advocate for the Income Tax Department.

List the matter for consideration on 05.10.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

September 12, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)